National Company Law Tribunal

Allahabad Bench

CPNO. 124 AL012017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Shori Nangyan Developens Put Ltd

SECTION OF THE COMPANIES ACT/1&B CODE: 252 of the Companies Act of 2013

SI. NO.

Name

Designation

Representation

Signature

1. Ankir Krisingh Pcs Detationer Awart
2. Knishna Der Vyer Adv. Roc Q18

CP NO.124/ALD/2017

Sh. Ankit Kumar Singh, PCS for the petitioner company. Sh. Krishna Dev Vyas, CGSC for the ROC.

Ld. CGSC files a report on behalf of the ROC. A copy thereof is served to the petitioner PCS. The matter be listed for argument on 11th December, 2017.

Dated:20.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)